

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
SOUTHERN FUEL LIMITED**

OPEN OFFER FOR ACQUISITION OF 3,24,850 (THREE LAKHS TWENTY FOUR THOUSAND EIGHT HUNDRED FIFTY) EQUITY SHARES FROM THE PUBLIC SHAREHOLDERS OF SOUTHERN FUEL LIMITED (HEREINAFTER REFERRED TO AS “TARGET COMPANY” OR “SFL”) BY MR. RAMESH KUMAR SHARMA & MRS. KAUSHAL SHARMA (HEREINAFTER COLLECTIVELY REFERRED TO AS “THE ACQUIRERS”)

1. Offer details:

- **Offer Size:** This Open Offer is being made by the Acquirers for acquisition of 3,24,850 fully paid equity shares of Rs. 10/- each constituting 9.40% of the paid up equity and voting share capital of the Target Company.
- **Offer Price:** An Offer Price of Rs. 3/- (Rupees Three Only) per equity share (hereinafter referred to as the “Offer Price”) per equity share will be offered for the shares tendered during the tendering period. Assuming full acceptance the total consideration payable by the Acquirers will be Rs. 9,74,550/- (Rupees Nine Lacs Seventy Four Thousand Five Hundred Fifty Only).
- **Mode of payment:** The entire consideration will be paid in cash.
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc.):** The Offer is a Triggered Offer made under Regulation 3(1) and Regulation 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (“Regulations”).

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /VRs acquired (Rs. in Crores)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total Equity / voting capital			
Direct	Share Purchase Agreement	31,30,150	90.60%	Rs. 0.63	Cash	3(1) & 4



3. Acquirer(s) / PAC

Details	Acquirer 1	Acquirer 2	Total
Name of Acquirer(s)/PAC(s)	Mr. Ramesh Kumar Sharma	Mrs. Kaushal Sharma	2
Address	762, Sector 5, Sathwara Colony, Gandhidham – 370201, Dist. Kutch	762, Sector 5, Sathwara Colony, Gandhidham – 370201, Dist. Kutch	NA
Name(s) of persons in control /promoters of acquirers/ PACs where Acquirers/ PAC are companies	NA	NA	NA
Name of the Group, if any, to which the Acquirer/PAC—belongs to	NA	NA	NA
Pre-Transaction Shareholding • Number • % of total share capital	Nil Nil	Nil Nil	Nil Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	15,65,075 (45.30%)	15,65,075 (45.30%)	31,30,150 (90.60%)
Any other interest in the TC	NO	NO	NA

4. Details of Selling shareholders, if applicable

Name	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Shivamani & Company Private Limited	Yes	31,00,000	89.73%	Nil	Nil
Mr. K. Vijay Anandh	Yes	14,850	0.43%	Nil	Nil
Mr. C. V. Kaleesswaran	Yes	15,300	0.44%	Nil	Nil



5. Target Company

- **Name:** M/s. Southern Fuel Limited
- **Exchanges where listed:** The Target Company is listed on Bombay Stock Exchange Limited, Calcutta Stock Exchange Limited and Bangalore Stock Exchange Limited.

6. Other details

- This is to inform to all the Shareholders of Target Company that the details of the Open Offer would be published shortly in the newspaper in terms of the provisions of Regulation 14(3) of Regulations vide a Detailed Public Statement on or before 23rd November, 2012.
- The Acquirers undertake that they are aware of and will comply with their obligations under the Regulations and have adequate financial resources to meet the Offer obligations.

Issued by



MANAGER TO THE OFFER:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO: INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31 Ganesh Chandra Avenue, 2nd Floor, Suite No -2C, Kolkata-700 013.

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ON BEHALF OF ACQUIRERS:

Sd/-

Mr. Ramesh Kumar Sharma

Mrs. Kaushal Sharma

Place: Gandhidham

Date: 16th November, 2012

